

dispensaries in Delhi and other cities in India is as follows :

	Allopathic			Ayurvedic	Homeopathic
	Full-fledged	Sub. Disp.	Mobile Disp.		
Delhi	60	—	2	5	2
Bombay	13	3	—	—	—
Allahabad	4	—	—	—	—

(b) No, Sir. These cities are not covered under the C. G. H. S. Scheme which is being extended first to cities with great concentration of Central Government servants. No survey of the number of Central Government employes stationed in Patna, Dhanbad and Jamshedpur has been carried out so far.

Supply of Sub-Standard Medicines to G. G. H. S. Dispensaries in Delhi

2692. SHRI R. P. YADAV : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether sub-standard medicines are supplied to the C. G. H. S. Dispensaries in Delhi and even the doctors are not aware of the latest best medicines on the particular type of diseases : and

(b) if so, the measures being considered by Government to improve the efficiency of the doctors in their diagnosis, treatment and knowledge about the latest medicines besides supply of good quality of medicines to the C. G. H. S. Dispensaries ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU) : (a) and (b). There have been some cases of supply of sub-standard drugs to the CGHS Stores. To overcome this, tenders for purchase of medicines are sent by DGS&D only to approved manufacturers who fulfil the minimum requirements of the pattern set by the DGS&D. When in doubt medicines are sent for chemical analysis.

No report has been received by the CGHS that a doctor has failed to prescribe suitable medicines for a particular type of disease. The doctors are keeping themselves abreast with

the progress of modern medicines and their use. Medicines are supplied to C. G. H. S. beneficiaries from a list of medicines known as the C. G. H. S. Formulary. The Formulary was drawn up by a Committee of Consultants and Senior Specialists and it covers adequate number of Standard medicines required for treatment. The Formulary is kept upto-date by revising it from time to time.

Distribution Agencies of Fertilizers

2693. SHRI BHUVARAHAN : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the distribution agencies for fertilizers by the Fertilizer Corporation of India, Madras Fertilizers and Neyveli Fertilizer Unit ;

(b) the amount of commission given to such distributing agencies per ton by each unit ; and

(c) the names of such agencies in the Tamil Nadu State ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) : (a) to (c). The distribution agencies, the Commission given to such distribution agencies per ton and the names of agencies in Tamil Nadu State in respect of the Fertilizer Corporation of India and Neyveli Lignite Corporation are given in the statement laid on the Table of the House [Placed in Library. See No. LT—485/71]. Madras Fertilizers Limited has not yet gone into production. This Company is having negotiations for Marketing Agreements with private marketers and Government Cooperatives. However, as part of their seeding programme, Madras Fertilizers Ltd. are distributing fertilizers of the type they will

products. The distribution is done through Shaw Wallace and Company, EID-Parry Ltd. and Government Cooperatives in the State of Tamil Nadu, Andhra Pradesh and Mysore.

Over-Crowding in Maternity Ward of V.M. Hospital Agartala

2694. SHRI BIREN DUTTA : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether the Maternity Ward of V. M. Hospital of Agartala, Tripura is very much over-crowded ;

(b) whether Government of Tripura have asked money for more beds and staff of all categories ; and

(c) if so, the reaction of Government there-on ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPA-DHYAYA) : (a) to (c). The information is being collected and will be laid on the Table of the Lok Sabha on receipt.

Organisations Engaged in Collecting Blood Plasma for Refugees from Bangla Desh

2695. SHRI K. C. PANDEY : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether reports have been received by Government indicating that some organisations are engaged in collecting blood plasma and administering the same to the refugees coming from Bangla Desh indiscriminately ; and

(b) if so, the action taken by Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPA-DHYAYA) : (a) No.

(b) Does not arise.

Supply of Dust-Proof Goggles and Overalls to Tank Crews of Armoured Regiments

2696. SHRI BRIJ RAJ SINGH KOTAH : Will the Minister of DEFENCE be pleased to state whether the Tank Crews in our Armoured Regiments are provided with dust-proof goggles and overalls which resist burns ?

THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM) : Tank Crews in the Indian Army have been provided suitable goggles for protection against dust.

Fire resistant overalls have been developed recently. Steps are being taken to issue these overalls to the Tank Crews in the shortest possible time.

Ex-Political Workers Colony in Bisalgar Area of Tripura

2697. SHRI BIREN DUTTA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government of Tripura propose to start an Ex-political Workers colony in Bisalgar area ;

(b) whether a Housing Co-operative of Ex-political workers have been set up ; and

(c) if so, whether housing loan will be given to it ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) to (c). The requisite information has been called for from the Government of Tripura and will be placed on the Table of the Sabha as soon as possible.

Instructions for Counting Services of Former Civilian School Masters for Pensions

2698. SHRI S. M. BANERJEE :

SHRI SHASHI BHUSHAN :

Will the Minister of DEFENCE be pleased to state :

(a) whether his Ministry has issued instructions regarding counting the services of former